



Central Administrative Tribunal Principal Bench, New Delhi

CP No. 132/2021
O.A. No.3543/2019

This the 4th day of August, 2021

Through video conferencing

**Hon'ble Ms. Manjula Das, Acting Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri Rajesh Kumar Taneja,
S/o Late K.C. Taneja,
R/o B-112, Sector 50,
NOIDA, UP

- Applicant

(Mr. Rajeev Sharma, Advocate)

Versus

Mr. Sanjay Goyal, Commissioner,
North Delhi Municipal Corporation,
Dr. SP Mukherjee Civic Centre,
4th Floor, JL Marg, New Delhi

- Contemnor

(Shri RV Sinha, Advocate)

O R D E R (Oral)

Hon'ble Ms. Manjula Das:

At the outset, while taking up the matter, Shri R.V. Sinha, learned counsel for the alleged contemnor humbly submitted that the order passed by this Tribunal on 11.01.2021 has been duly complied with, and the copy of the order will be handed over to the learned counsel for the petitioner as well as the copy of the same shall be produced

in the Registry. Registry is also directed to keep this order in their record.

2. Accordingly, the Contempt Petition is closed.



(A.K. Bishoi)
Member (A)

(Manjula Das)
Acting Chairman

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